

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III (Special Bench)**

**Item No.204**  
CAA-68(ND)/2022

**IN THE MATTER OF:**

M/s. Madhiapali Solar Pvt Ltd. AND Chinchad Solar Pvt Ltd.

... **APPLICANT/PETITIONER**

**SECTION**

**U/s 230-232**

**Order delivered on 06.03.2023**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : PCA Mr. Abhishek, Mr. Rishabh Sachdeva, Mr. Ujjwal Mendiratta, Advocates  
For the IT Department : Mr. Ruchir Bhatia Sr. Standing Counsel, Mr. Shlok Chandra Jr. Standing Counsel, alongwith Mr. Keshav Garg, Advocate  
For the RD : Ms. Shankari Mishra, Advocate for RD

**ORDER**

Heard Mr. Rishabh Sachdeva, Ld. Counsel appearing for the Applicant. Mr. Ruchir Bhatia Sr. St. Counsel appearing for the Income Tax Department prays for and granted one week time to file report as a last and final opportunity, failing which, final orders will be passed on the next date of hearing. The RD report is on record.

List the matter on **20.03.2023**.

Sd/-

**(RAHUL BHATNAGAR)**  
**MEMBER (TECHNICAL)**

Sd/-

**(BACHU VENKAT BALARAM DAS)**  
**MEMBER (JUDICIAL)**